GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 461 TO BE ANSWERED ON 25.07.2024

SAMADHAN PORTAL

461. DR. MEDHA VISHRAM KULKARNI: SHRI SUDHANSHU TRIVEDI:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details as to how the SAMADHAN Portal, initiated by the Ministry, is effectively contributing to enhancing the user-friendliness, transparency, and efficiency of grievance resolution for workmen, management, trade unions, and other stakeholders; and
- (b) the number of complaints received and disposed of on the SAMADHAN portal, year- wise?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a): SAMADHAN Portal was launched for facilitating filing of industrial disputes by the workmen, employers and trade unions under the Industrial Disputes Act, 1947. It also has facilities for filing of claim cases by workers under the Payment of Gratuity Act, 1972, the Minimum Wages Act, 1948, the Payment of Wages Act, 1936, the Equal Remuneration Act, 1976 & the Maternity Benefit Act, 1961.

The portal has user friendly interface and has enhanced transparency and efficiency of grievance resolution for all stakeholders in the following manner: -

(i) Online Filing: The workmen / trade unions / management can file their disputes and claims by logging into the portal through computer, UMANG app round the clock and also by visiting nearest Common Services Centres.

- (ii) Tracking: The workmen can track the status of its disputes/claims on the portal itself.
- (iii) Transparency: All the notices and other such documents issued during the grievance redressal process are sent online through SMS and email.
- (iv) Faster Disposal: online mechanism has helped in faster disposal of cases.
- (v) Monitoring: The portal also helps in increasing efficiency by providing tools for internal monitoring of grievances.
- (b): The number of complaints received and disposed on the SAMADHAN Portal, year-wise is as under:

Year	Total Complaints* (as on 30.06.2024)	
	Received	Disposed
2020	2110	492
2021	5446	4054
2022	10444	8050
2023	29223	19570
2024	15778	13491
Total	63001	45657

^{*}Complaints include Industrial Disputes, Claims and Grievances.
